Report and Accounts (2000-2001) of various Educational Institutions and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. (SHRIMATI) RITA VERMA) : Sir, I lay on the Table :-

- (i) (a) Third Annual Report of the Maulana Azad National Urdu University, Hyderabad, for the year 2000-2001, under subsection (2) of section 29 of the Maulana Azad National Urdu University Act, 1996.
 - (b) Annual Accounts of the Maulana Azad National Urdu University, Hyderabad, for the year 2000-2001 and the audit report thereon, under sub-section (4) of section 30 of the Maulana Azad National Urdu University Act, 1996.
 - (c) Statement by Government accepting the above Report.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. L.T. 5855/02]
- (ii) (a) Annual Report and Accounts of the Karnataka Prathamika Shikshana Vikasa Yojana Samithi, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5854/02]
- (iii) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Bhopal, for the year 2000-2001.
 - (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5853/02]
- (iv) (a) Annual Accounts of the Central Tibetan Schools Administration, New Delhi, for the year 2000-2001.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5887/02]

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform the House that the Business Advisory Committee, at its meeting held on the 25^m July, 2002, has allocated time as follows, for Government Legislative and other Business:-

- 1. Consideration and passing of the following Bills:--
 - (a) The Suppression of Unlawful Acts against Safety of Maritime Navigation and Fixed Platforms on Continental Shelf Bill, 2002.
 - (b) The Prevention of Food Adulteration (Extension to Half-an-Hour Kohima and Mokokchung Districts) Repeal Bill, 2002.
 - (c) The Indian Medicine Central Council (Amendment) Bill, 1 Hour 2002.
 - (d) The Pre-natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2002.
 - (e) The Delhi Municipal Corporation (Validation of Half-an-Hour Electricity Tax) Act and Other Laws' (Repeal) Bill, 2002, as passed by Lok Sabha.